

Leather Goods, Computer Software, Engineering and Chemicals products etc.

#### *Import from South Africa*

Rock Phosphate, Phosphoric Acid, Asbestos, Metallic Ores and products, Pig Iron, Zinc, Newsprint, Rough Diamonds, Coal-mining technology and equipments and certain chemicals etc.

(c) Indian exports to South Africa are expected to gain substantially though it is difficult to estimate the exact value at this stage.

#### **IMF Loan**

338. SHRI SHANTARAM POIDUKHE: Will the Minister of FINANCE be pleased to state:

(a) whether India's negotiations with the International Monetary Fund for a medium term loan of \$ 5 to 6 billion have been put off;

(b) if so, the details thereof: and

(c) the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE AND THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (DR. ABRAR AHMED): (a) No, Sir.

(b) and (c) does not arise.

[*Translation*]

#### **Export of Cotton**

339. SHRI PANKAJ CHOWDHARY: SHRI JANARDAN MISRA:

Will the Minister of TEXTILES be pleased to state:

(a) whether Dalit Bunkar Morcha has requested the Government to reduce the export of cotton and provide it to the cotton weavers at cheaper rates; and

(b) if so, the reaction of the Government thereto?

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES (SHRI G. VENKAT SWAMY): (a) and (b) It has been the Government's endeavour to promote the export of value-added items.

In accordance with the long term policy, the export of raw cotton is allowed subject to the size of the cotton crop in the current season, carry forward etc. While releasing quota for exports, effort is made to strike a balance between domestic requirement of weavers in the decentralised sector, mill consumption etc. and interest of the cotton growers on the other.

#### **NTC Mills in West Bengal**

340. SHRI CHITTA BASU: Will the Minister of TEXTILES be pleased to state:

(a) whether the West Bengal NTC units were promised to allocate 14 crores to begin the renovation work;

(b) if so, the amount released so far out of this; and

(c) the time by which the remaining amount is likely to be released?

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES (SHRI G. VENKAT SWAMY): (a) to (c) The working capital requirements of the mills of NTC (WBABO) Ltd. were estimated to be Rs. 15.5 crores in a meeting held on 10th June, 1993. Rs. 4.5 crores out of this sum was already available with NTC (WBABO) Ltd. and the balance requirement of Rs. 11.00 crores has already been released, Rs. 6.40 crores in cash & Rs. 4.60 crores in the form of cotton.

[*English*]

#### **Suggestions Made by GATT**

341. SHRI S.B. SIDNAL: Will the Minister of COMMERCE be pleased to state:

(a) whether GATT has urged India's trading partners to provide more market access and stable trading conditions for the latter to persist with its ongoing autonomous trade reforms;

(b) if so, whether the Government have considered these suggestions; and

(c) if so, the details thereof and how many of them have been accepted?